## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/541/ (IB)/2017

NAME OF THE PETITIONER(S)

: L &T FINANCE LTD

NAME OF THE RESPONDENT(S)

: MEKA DREDGING COMPANY INDIA LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

A. Sella Visalahshi Causel Jar Far Animudh Mishran Respondent

## <u>ORDER</u>

Matter is called. No representation on behalf of the Petitioner. Counsel for Respondent present and stated that the settlement talks failed. Matter is adjourned for the appearance of the Petitioner failing which appropriate order will be passed. Put up on 29.11.2017 at 10.30 A.M.

-sel-

**MEMBER (TECHNICAL)** ghk

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**MEMBER (JUDICIAL)**